

Committee (SMC) constituted in each NDMC School under the Right to Education (RTE) Act, *inter-alia* watches the activities of the staff of the concerned school.

**Atrocities and discrimination against people
from North-Eastern States**

3116. SHRIMATI RANEE NARAH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cases of atrocities including gang rapes, harassment, eve-teasing and discrimination against people from North-Eastern States in the national capital; and

(b) what action/efforts have been taken to prevent the continued atrocities and discrimination against the people of the North-Eastern States and to help them?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) As per information received from Delhi Police, number of cases of rapes, harassment, eve-teasing and discrimination against people of North Eastern States in the National Capital during the period of 2014-2017 (upto 15.03.2017) is as under:

Sl. No.	Crime against NE People	Total
1.	Rape	81
2.	Harassment	118
3.	Eve-teasing	24
4.	Discrimination (SC/ST)	17

(b) Following steps have been taken by Delhi Police for safety and security of the people from North Eastern Region:

- (i) Special Police Unit for North East Region (SPUNER), for addressing the grievances of people from North East, is fully operational in Delhi Police. Recently, ₹ 24 crores has been sanctioned for construction of new building of SPUNER on 1.21 acres of land allotted by Ministry of Urban Development.
- (ii) Delhi Police has issued Standing Order No. 383/2014 based on 'Zero Tolerance Policy' for tackling problems faced by students and other residents from North Eastern States in Delhi and for ensuring prompt action.
- (iii) An officer of the rank of Joint CP/IGP has been appointed as Nodal Officer in Delhi Police for people hailing from North East. Additional Commissioner of Police/Deputy Commissioner of Police have been appointed as nodal

officers to interact with the people from the North East residing in their concerned districts regularly. An officer of the rank of DCP hailing from North-Eastern Region has been designated as In-charge of Special Police Unit for North East Region, Nanakpura, Delhi.

- (iv) 58 number of Delhi Police representatives for North Eastern States have been appointed from amongst the students and volunteers. They have been given training on how to assist the victims from North Eastern States during the crime. Constant liaison with student leaders, employees associations, NGOs and NE Media for safety of NE citizens with Delhi Police is maintained. A total number of 467 meetings have been held with North East representatives/students/activists and a total of 8529 participants have attended the meetings till 31.1.2017.
- (v) 63 Courses/lectures for sensitizing Delhi Police officials and North East representatives/students/activists on issues related to safety and security of NE Students/people had been scheduled in which 4601 participants attended from the year 2012 to January, 2017.
- (vi) Special Police Unit for North East Region, Delhi Police is maintaining Data on crime against People from North East in Delhi w.e.f. 14.02.2014.
- (vii) Under special drive for recruitment of people from North East, total no. of 401 personnel, comprising of 283 male and 118 female, have been recruited from 8 North Eastern States. Apart from this, 20 male and 18 female personnel have also been selected on nomination basis from NE States till 14.02.2017.
- (viii) Facebook page “Delhi Police for North East folks” for people from North East has been launched which includes NE helpline “Dial 1093” , contact details of the Nodal Officers, Emergency Officers and all other concerned officers.

Additional battalions of CAPFs to Odisha

3117. SHRI DILIP KUMAR TIRKEY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has received any proposal from the Government of Odisha for induction of two additional battalions of Central Armed Police Forces for deployment in districts like Malkangiri and Koraput to contain Left Wing Extremism activities; and

(b) if so, what steps have been taken by Government of India in this regard?